

International Conference

IBC in India & International Perspective

26th March, 2022 (Virtual)

CPE – 4 HRS

Chief Guest

Shri Bhupender Yadav*

Hon'ble Minister, Ministry of Labour and Employment, and
Ministry of Environment, Forest & Climate Change

10:30 am - 11:45 am

INAUGURAL SESSION

Guests of Honor:
Mr Paul Bannister,
Head Policy, Insolvency Services,
Govt. of UK

CA (Dr) Debashis Mitra
President, ICAI

CA Aniket Sunil Talati
Vice President, ICAI

Dr Ashok Haldia
Chairman, IIPI

Session-1

11:45 am - 1:15 pm

Topic: Panel Discussion on 'International Perspectives on Insolvency Law'

Dr Eric Levenstein
Chairman, SARIPA, S. Africa and Board
Member, Insol International

Mr Michael Brereton
President ARITA and Director
Williambuck, Australia

Mr Rob Armstrong
MD, Restructuring Advisory, Kroll, UK

Mr Ashok Kumar, Partner, Blackoak LLC,
Singapore

Mr K.R. Saji Kumar, Joint Secretary,
Ministry of Law and Justice

Mr Sandip Garg, ED, IBBI

CA Hansraj Chugh, Director, IIPI
(Moderator)

Lunch Break: 1:15 pm to 2:00 pm

Session-2

2:00 pm - 3:45 pm

Topic: Panel Discussion on 'Individual Insolvency-Perspectives and Challenges'

Ms Kanika Kitchlu, Connolly
Partner, TLT LLP, UK

Mr David Kerr, IP, UK

CA Sajeve Deora, IP

Adv Shradul Shroff
Partner, Amarchand Mangaldas

CA Sripriya Kumar, IP

CA Sumit Binani, IP

CA Durgesh Kabra
Director, IIPI (Moderator)

Session-3

3:45 pm - 5:30 pm

Topic: Changing Expectations of Stakeholders

Special Addresses:

Mr Mahesh Uttamchandani
Head, Practice on Financial Inclusion,
Infrastructure & Access, World Bank

Mr Akhil Gupta
Vice Chairman, Bharti Enterprises

Mr James Pickering
Part time Judge of London High Court
and Chairman of Enterprise Chambers
and Queen's Counsel

Ms. Rashmi Verma
IAS (retd.) and Director, IIPI

Mr DR Chaudhuri
MD, NeSL

CA Rahul Madan
MD, IIPI (Moderator)

Fees

Virtual : Rs.1000/- ++

Link for registration

<https://app.iiipicai.in/regpayments/>

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* INVITED